

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.04.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy Liquidator of Subhashri Bio-Energies Pvt Ltd Vs A. Marimuthu	Mr. B Dhanaraj	
2.	Comp App (AT) (CH) (Ins) No. 202/2025 For Additional Docs. IA No. 567/2025 To dispense with IA No. 568/2025 For Stay IA No. 569/2025	GRK Reddy Vs Balasubramanian Mekala, IRP of Marg Ltd. & Anr.	Mr. Syed Datha	
3.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 Delay in representation IA No. 543/2025 For Stay IA No. 544/2025	KRS Erectors Pvt. Ltd. VS Liquidator for LITL Anuradha Bisani	Mr. B Ravikiran Singh	
4.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Condone Delay IA No. 523/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. Arjun Suresh	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025 (With defects)	Krishna Reddy Vs Ranga Raju Kosuri & 12 Ors.	Mr. Arjun Suresh	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 43/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors. WITH	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3
7.	IA No. 49/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erst. RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
8.	IA No. 108/2025 (For Intervention) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024 For Directions IA No. 570/2025	Veerabhadrapa Girish, Suspended Director of SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2
9.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai
10.	Comp App (AT) (CH) (Ins) No. 158/2025 For Urgent listing IA No. 422/2025 For Direction IA No. 423/2025 For Condone Delay IA No. 424/2025 To dispense with IA No. 425/2025	Central Board of Trustees Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt. Ltd. & Anr.	Mr. R Vishnu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 164/2023 For Stay IA No. 537/2023	AR Transport & 20 Ors. Vs Nirav Kirit Pujara, RP for Andhra Cements Ltd. & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra R1 Mr. Anirudh Krishnan R2 Mr. Ashwin Shanbhag R4 Ms. Keerthikiran Murali- R5

12.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr.Ramasubramaniam Raja	Mr.AG Sathyanarayana
13.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalsamy Ganesh Babu, RP of Vasana Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
14.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal- R1
15.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt. Ltd.& 8 Ors.	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenaseenan- R2-R5
16.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Limited Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd.	Mr. Anirudh Krishnan	
17.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A. Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
18.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A. Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr.	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana
19.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
21.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
22.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors. Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors.	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
23.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad- R10
24.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
25.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
26.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
27.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
28.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje

29.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
30.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
31.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Pranav Charan- R1 Mr. Avinash Krishnan Ravi- R2
32.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. Angad Varma	Mr. Pradeep Joy
33.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd.	Mrs. Lakshmi Menon	Mr. Akshay V Jain

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan- R2

After rising of 2pm-Chennai Bench

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Abhishek Jenasenan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava IRP of Think and Learn Pvt. Ltd. Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Thriyambak J Kannan For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli-R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3
6.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
7.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
8.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
9.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	

10.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyararayana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
11.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
12.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381 & 406/2025 To implead IA No. 405/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	Ms. Pooja Mahajan- R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon’ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in